

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

Item 42

IA No. 1253/22

In  
CP(IB) No.182/Chd/Chd/2021  
(Admitted)

Under Sections 94, IBC 2016

**In the matter of:-**

Monica Bansal

...Petitioner

**Present:** Ms. Divya Sharma with Ms. Manveen Narang, Advocates for the petitioner and for the applicant in IA No. 1253/22.

**IA No. 1253/22**

The present application has been filed to place on record the report of the RP under Section 106 of the Code. This application is supported by an affidavit. The same is taken on record.

Learned counsel for the petitioner is directed to file a short note within one week. List the matter on 07.02.2023.

-sd-

**(Subrata Kumar Dash)  
Member (Technical)**

-sd-

**(Harnam Singh Thakur)  
Member (Judicial)**

January 16, 2023  
SM